NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM		
	OHD SHARIEF TARIQ, M JAYARAGHAVAN – MEM	
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/237/2016	
NAME OF THE PETITIONER(S)	: VARADHARAJAN & ANOTHER : UDHAYEM LEASING & INVESTMENT LTD	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY	WHOM
R. VIDHYAS HANKAR R. Counsels for both the parties a to make final submissions. At 10.30 A.M.	ORDER Counsel for the	C. SIVASWACK ASM
MEMBER (TECHNICAL)		MEMBER (JUDICIAL)

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